

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-533
IB-1492/ND/2019
IA/4369/2020
IA/4544/2020

IN THE MATTER OF:

Sudha Rani Tayal

V/s

M/s. Vintron Communication Pvt. Ltd.

....Applicant

....Respondent

SECTION

U/s 7 IBC

Order delivered on 13.04.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the Applicant :

For the Respondent :

ORDER

Since, it is mentioned in the daily cause list, after 3 PM only Companies Act cases shall be taken up. Therefore, due to paucity of time, list this matter on **11.05.2021**.


(Anil Kumar)
For (Court Officer, C-V)